

Eranakulam district. KHDP is a project funded by the European Union and Government of Kerala, and is designed to utilise the rich agricultural potential and to promote cultivation of high-value horticultural crops in Kerala with key benefits to farmers.

The cost of the plant and machinery for the said factory, which are imported, was met by the European Union directly. Commercial production in the factory is anticipated to start shortly.

No foreign collaboration is envisaged in managing/operating the factory.

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Defence
Replacement of MIG

3660. SHRI OMAR ABDULLAH : Will the Minister of DEFENCE be pleased to state :

(a) whether the hunter and MIG-21 aircrafts are ageing and need immediate replacement;

(b) if so, the remedial steps taken in that direction; and

(c) the time by which the whole process is likely to be completed?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) Yes, Sir. The Hunter fleet has already outlived its life and Mig-21 fleet are ageing.

(b) To overcome phasing out of these aircraft, induction of Jaguar, SU-30 aircraft are in process. Further, in order to maximise the operational potential of the existing aircraft, upgrade programmes such as Mig-21 Bis upgrade, are being undertaken. Further induction of other aircrafts are being planned.

(c) The whole process is likely to be over by 2003-05.

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base at airport
Cold Storage Facility at Airports

3661. SHRI BHARTRAHARI MAHTAB : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government have formulated any scheme to provide cold storage facility at airports to handle perishable food products in the Eastern Coast of India to boost export of Indian fruits and vegetable; and

(b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF TOURISM (SHRI ANANTH KUMAR) : (a) and (b) Airports Authority of India (AAI) and Agricultural and Processed Food Products Export Development Authority (APEDA) have provided a 20 feet walk-in-cooler for export of perishable items at Calcutta airport.

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Doordarshan
Commissioned Serials and Programmes

3662. SHRI R.L.P. VERMA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether C.E.O. Director General and Associates sanctioned commissioned serials and programmes with more than Rs. 90 crores during the last 10 years are still lying unutilised; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR NAQVI) : (a) No, Sir. Prasar Bharati have reported that programmes are commissioned as per the programme requirements of Doordarshan and utilised thereafter as per programme exigencies.

(b) Does not arise.

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Newspapers and Periodicals
Criteria for Registration of Publications

3663. SHRI CHAMAN LAL GUPTA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number of Dailies, Weeklies, Bi-weeklies, Fort-nightly and monthly papers/magazines being published from each State/Union Territories;

(b) the number of various kind of papers which launched new publications during the last three years and the current year, State-wise;

(c) the criterion fixed for registration of new publication;

(d) whether the Government are aware that many papers especially in Jammu and Kashmir are indulging in Biased reporting against national interests and encouraging Pak-sponsored terrorism and subversion;

(e) if so, whether the Government have ever look into the sources of income and expenditure of such papers; and

(f) if so, the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR NAQVI) : (a) State-wise and periodicity-wise break up of newspapers being published, as on 31.12.1997, is given in the statement-I attached.